IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II

(10) C.P.(IB)-3421(MB)/2019

CORAM: **SHRI. RAJASEKHAR V. K**
MEMBER (Judicial)

SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.02.2020**

NAME OF THE PARTIES: Grauer and Weil India Ltd
V/s
Cupro Tubes Enterprises Pvt Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the Financial Creditor is present and he submits the reply has been received from the Corporate Debtor in the matter.
2. List this matter on **27.03.2020** for final submission.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)

20.02.2020
Jd